

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 1081/2016

SECTION OF THE COMPANIES ACT: 433, 434 & 439

In the matter of:

M/s. Tathagata Bhattacharya

..... Petitioner

VS.

M/s. World Consulting & Research Corporation Pvt. Ltd. (WCRC) Respondent

Order deliver on 13.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Sanjay Kumar Ghosh, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The counsel for petitioner has filed compliance affidavit alongwith proof of service on 26.5.2017. Today, the counsel of the petitioner has filed copy of notice served upon the corporate debtor under section 8 (1) of the IBC, 2016.

List the matter before the Hon'ble Principal Bench on 21.7.2017.


(Shiv Ram Bairwa)
Registrar